



## Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4727/2020  
(S.W.P. No.1578/2013)

Wednesday, this the 13<sup>th</sup> day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mehraj-ud-din Sheikh, aged 52 years  
Junior Engineer, R&B, Ganderbal  
s/o Abdul Aziz Sheikh  
r/o Dodarhama, Ganderbal

..Applicant

(Nemo for applicant)

Versus

1. State of Jammu & Kashmir through  
Commissioner/Secretary to Govt., Public Works (R&B)  
Department, Civil Secretariat,  
Srinagar
2. Chief Engineer, PWD (R&B) Kashmir
3. Executive Engineer, R&B Ganderbal

..Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

### O R D E R (ORAL)

**Mr. Justice L. Narasimha Reddy:**

The applicant was working as Junior Engineer in the R & B Right River Circular Road Division, Srinagar. On 13.08.2013, he was transferred from R & B Division Pulwama to R & B Division Khanabal. He was also relieved on 20.08.2013. Within two days thereafter, he was transferred back to R & B Right

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River Circular Road Division, through order dated 22.08.2013.

He filed SWP No.1578/2013 before the Hon'ble High Court of Jammu & Kashmir challenging the order dated 22.08.2013.

2. Various grounds were urged in challenge to the said order. Though there was a prayer for interim order, the Hon'ble High Court did not stay the impugned order. In view of re-organization of the State of Jammu, the SWP has since been transferred to this Tribunal and renumbered as T.A. No.4727/2020.

3. There is no representation from the applicant. Today, we heard Mr. Rajesh Thapa, learned Deputy Advocate General, through video conferencing.

4. The SWP was filed challenging the order of transfer dated 22.08.2013. Since there was no order of stay by the Hon'ble High Court, the applicant was required to join the duty at a place, to which he was transferred.

5. We do not find any merit in this T.A. It is accordingly dismissed. There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**January 11, 2021**

/sunil/dsn/sd/shakhi